

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

185/241/ND/18

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.09.2018

NAME OF THE COMPANY: M/s. Ajay Kumar Singal V/s. M/s. Pinkku Chits Pvt & Ors.

SECTION OF THE COMPANIES ACT: 241


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

Present none. No reply has been filed by the Respondent. No one is present on behalf of either of the parties.

To come up on 22nd October, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)